CENTRAL ADMINISTRATIVE TRIBUNAL JAMMU BENCH, JAMMU

Hearing through video conferencing

T.A. No. 62/6812/2020



Arun...

This the 16th day of August 2021

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J) HON'BLE MR. ANAND MATHUR, MEMBER (A)

Fahmida Banoo	
	Applicant
(Advocate:- Mr. Noor-Ul-Amin-Not Present)	
<u>Versus</u>	
1. State of Jammu & Kashmir and Ors.	
	Respondents
(Advocate: Mr. Rajesh Thappa, learned D.A.G.)	
ORDER [ORAL]	
(Delivered by Hon'ble Mr. Anand Mathur, Member-A)	
This T.A. (TA No. 62/6812/2020) is referable	
pertains to Anganwadi Worker. The Tribunal does not	have jurisdiction in such matters.
The Registry is directed to return the SWP to the H	Ion'ble High Court of Jammu &
Kashmir at Srinagar.	
(ANAND MATHUR) MEMBER (A)	(RAKESH SAGAR JAIN) MEMBER (J)